

NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीय कंपनी विधि अधिकरण

CUTTACK BENCH

कटक खंडपीठ

ORDER OF THE HEARING ON 22nd APRIL, 2024, 10:30 A.M.

CP (IB) No. 8/CB/2024

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Saradindu Jena -Vs- Odisha Computer Application Centre (OCAC) & Anr.
Under Section	35 (1) (n) R/w 60 (5) of IBC

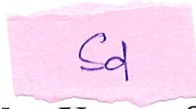
Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s) Mr. Saradindu Jena, CS

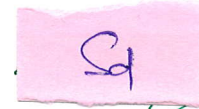
For Respondent (s) :

ORDER

Ld. authorised representative CS Saradindu Jena appears for the petitioner. He represents that he has already filed an application for amending the prayer in this petition, which is under scrutiny. Registry is directed to verify and list the matter, if the amendment application is found defect free, on 29.04.2024.



Kaushalendra Kumar Singh
Member (Technical)



P. Mohan Raj
Member (Judicial)